

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.84

TO BE ANSWERED ON MONDAY THE 19TH JULY, 2021
ASHADHA 28, 1943 (SAKA)

TAX ON PETROL AND DIESEL

84. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of FINANCE be pleased to state:

- (a) the tax in rupees imposed by Union Government on petrol per litre as on 1st July, 2021;
- (b) the tax in rupees imposed by Union Government on diesel per litre as on 1st July, 2021;
- (c) the tax in rupees imposed by Union Government on petrol per litre as on 1st July, 2015; and
- (d) the tax in rupees imposed by Union Government on diesel per litre as on 1st July, 2015?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
SH. PANKAJ CHOUDHARY

- (a):** Central excise duty, including cesses, of Rs. 32.90 per litre (unbranded) and Rs. 34.10 per litre (branded);
- (b):** Central excise duty, including cesses, of Rs. 31.80 per litre (unbranded) and Rs. 34.20 per litre (branded);
- (c):** Central excise duty, including cesses, of Rs. 17.46 per litre (unbranded) and Rs. 18.64 per litre (branded);
- (d):** Central excise duty, including cesses, of Rs. 10.26 per litre (unbranded) and Rs. 12.62 per litre (branded).
